

development or project. Central assistance is, however, being provided by the Department of Rehabilitation, Ministry of Labour and Rehabilitation for the Potteru Irrigation Project which is being implemented for resettlement of displaced persons of erstwhile East Bengal and the tribals, which is being implemented by the Government of Orissa. An amount of Rs. 550 lakhs has been allocated for the financial year 1984-85.

Central Assistance for Rice Production Programme

1107. SHRIMATI JAYANTI

PATNAIK :

DR. KRUPASINDHU BHOI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether a short term Central loan assistance has been sanctioned for some States to launch special rice production programme;

(b) if so, the names of the States for which such loan assistance has been sanctioned;

(c) the amount of loan sanctioned for each of those States; and

(d) the details of the works proposed to be taken up under the above special rice production plan ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c) A statement showing the names of the States and the amount of loan sanctioned for each of those States is attached.

(d) Under the Pilot Project for increasing Rice Production, an amount of Rs. 5.06 crores has been sanctioned as grant-in-aid to the States of Assam Bihar, Orissa, M.P., U.P. and West Bengal in order to step up in the 51 selected block the use of various inputs such as improved seed, fertilizer, plant protection measures and agricultural machinery; and to take up other works such as land development and bunding as well as large scale demonstrations and training of farmers and extension workers in the improved methods of production. In addition, Rs. 10 crores has been provided under a Centrally sponsored Scheme to provide non-overdue over to the Cooperative Credit institutions in these States to enable them to step up their loan disbursement in the fifty one selected blocks.

Statement

(Rs. in crores)

Name of States	Short term loan earlier sanctioned	Additional Short term loan sanctioned for identified blocks.	Total sanction
Assam	3.45	0.40	3.85
Bihar	8.05	1.00	9.05
Madhya Pradesh	15.60	0.90	16.50
Orissa	7.50	0.70	8.20
Uttar Pradesh	17.50	1.00	18.50
West Bengal	8.00	1.00	9.00
Total	60.10	5.00	65.10